

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1842
ANSWERED ON 07.08.2024

GRANTS TO KARNATAKA

1842 SHRI: G.C. CHANDRASHEKHAR

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of grants released to Karnataka under various schemes of the Government during the last three years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the scheme-wise and Year-wise details of grants released so far; and
- (d) the scheme-wise details of utilization of above grant/expenditure?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (c) The scheme-wise and year-wise grants released to the State of Karnataka under the Schemes of Ministry of Panchayati Raj during the last three years are as under:

Name of the Scheme	2021-22	2022-23	2023-24
Rastriya Gram Swaraj Abhiyan (RGSA)	29.15	36.00	20.00
Incentivisation of Panchayat (IoP)	1.87	2.67	0.00

The timely release of grants to the State under the Rastriya Gram Swaraj Abhiyan (RGSA) scheme is contingent upon submission of utilisation certificates of the previous releases, contribution of matching State's share of funds and timely receipt and approval of Annual Action Plans (AAPs). The release under Incentivisation of Panchayat (IoP) scheme is based on the participation of the Panchayats in the National Panchayat Award (NPA) competition and submission of utilization certificates of the previous grants released.

(d) The funds under RGSA scheme has been utilised for capacity building of the elected representatives and their functionaries of the Panchayati Raj Institutions (PRIs) and also for infrastructure like Gram Panchayat Bhawan, computers and peripherals. The funds under IoP scheme has been utilised as financial incentives to the best performing Panchayats in recognition of their good developmental works selected under the NPA competitions held annually.
